CORRIGENDUM

In Detailed Demands for Grants of Ministry of Corporate Affairs for 2018-19 issued vide letter of even number dated 15.02.2018, the following rectification is made:

<table>
<thead>
<tr>
<th></th>
<th>FOR</th>
<th>READ AS</th>
</tr>
</thead>
<tbody>
<tr>
<td>On page No. 12 in the table [at Row No. 18 Column No. 6]</td>
<td>09.98</td>
<td>57.96</td>
</tr>
<tr>
<td>On page No. 12 in the table [at Row No. 19 Column No. 6]</td>
<td>09.96.13</td>
<td>57.96.13</td>
</tr>
</tbody>
</table>

2. All other contents remains unaltered.

Ashok Kumar Vijay)
Under Secretary Govt. of India
Tel: 011-2338 4502

To

1. Ministry of Finance, Department of Expenditure, E-II(A) Branch, North Block, New Delhi
2. Ministry of Finance, Department of Expenditure, Budget Division, Room No. 224-C, North Block, New Delhi
3. DGCoA
4. JS(G)/JS(K)/JS(AC)/JS(AA)/JS(M)/DDG(Stat.)
5. Dir(AK)/Dir(AA)/Dir(RH)/Dir(RC)/Dir(JSA)/DS(JSA)/DS(BPS)/DS(GV)
7. US(PL)/US(KP)
8. US(PM)/US(GK)
9. Ad-I/Ad-II/Ad-III/Ad-IV/General Section/ DDQ/ CL-V/ E-gov/ Legal Section/CSR/IC/IACA/Insolvency/IEPF/CS/PI/Co-ord/ IFD/Library/ Parliament
10. Director, SFO
11. Secretary, NCLT
12. Registrar, NCLAT
13. Secretary, CCI
14. Chief General Manager, IBBI/ Chairman, IBBI
15. General Manager, IEPF Authority
16. Director, Central Statistics Office, M/o Statistics and PI
17. Senior Accounts Officer, Principal Accounts Office, MCA, New Delhi

Copy to:
1. PS to Secretary, CA
2. PS to AS&FA/CCA, MCA
ADDENDUM

In Detailed Demands for Grants of Ministry of Corporate Affairs for 2018-19 issued vide letter of even number dated 15.02.2018, the following additions are made:

a) Insertion of a new Object "Minor Works" under Major Head 3451, as per Annexure-I;

b) Opening of a new Sub-Head "ICLS Academy" under Major Head 3475, as per Annexure-II.

2. All other contents remains unaltered.

(Ashok Kumar Vilay)
Under Secretary Govt. of India
Tel: 011-2338 4502

To

1. Ministry of Finance, Department of Expenditure, E-II(A) Branch, North Block, New Delhi
2. Ministry of Finance, Department of Expenditure, Budget Division, Room No. 224-C, North Block, New Delhi
3. DGCoa
4. JS(G)/JS(K)/JS(AA)/JS(AC)/DDG(Stat).
5. Dir(AK)/Dir(ASM)/Dir(RR)/DS(BA)/DS(BPP)/DS(GV)
7. Ad-I/Ad-II/Ad-III/Ad-IV/General Section/ DDO/ CL-V/ E-gov/ Legal Section/CSR/IFC/IICA/Insolvency/ IEPF/CS/PI/Co-ord/ IFD/ Library/ Parliament
8. Director, SFIO
9. Secretary, NCLT
10. Registrar, NCLAT
11. Secretary, CCI
12. Chief General Manager, IBBI/ Chairman, IBBI
13. General manager, IEPF Authority
14. Director, Central Statistics Office, M/o Statistics and PI
15. Senior Accounts Officer, Principal Accounts Office, MCA, New Delhi

Copy to:
1. PPS to Secretary, CA
2. PS to AS&FA/CCA, MCA
## Details of opening of a new **Object Head** "Minor Works" under Major Head 3451

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<tr>
<th>RE 2017-18</th>
<th>Head Code</th>
<th>Description</th>
<th>BE 2018-19</th>
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<tbody>
<tr>
<td>To be inserted at Page No. 1 between row No. 20 (i.e., 05.03.26-Advertising &amp; Publicity) &amp; row No. 21 (i.e., 05.03.28-Professional Services)</td>
<td>3451</td>
<td>Secretariat Economic Services (Major Head)</td>
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<td>Secretariat (Minor Head)</td>
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Details of opening of a new Sub-Head "ICLS Academy" under Major Head 3475

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<th>आयोजना</th>
<th>बजट</th>
<th>संशोधित</th>
<th>विवरण</th>
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<td>शीर्ष कोड</td>
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<td>मानक</td>
<td>भारतीय कारपोरेट विधि सेवा (आई एस एस) अकादेमी</td>
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<td>Indian Corporate Law Service (ICLS) Academy</td>
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<td>Head code</td>
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<td>Office Expenses</td>
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<td>Publication</td>
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<td>Other Administrative Expenses</td>
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<tr>
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<td>Professional Services</td>
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<td></td>
<td>Total - Indian Corporate Law Service (ICLS) Academy</td>
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</table>
CORRIGENDUM - II

In continuation of this Ministry’s corrigendum issued vide letter of even number dated 05.04.2018, the following rectification is also made due to a new page between existing page Nos.10 & 11 in the Detailed Demands for Grants 2018-19 for opening of new Head of Accounts in respect of ICLS Academy:

The page numbers 11 to 25 mentioned in the Detailed Demands for Grants 2018-19, may be read as 12 to 26 respectively.

2. All other contents remains unaltered.

( Ashok Kumar Vijay )
Under Secretary to the Govt. of India
Tel: 2338 4502

To
1. Ministry of Finance, Department of Expenditure, E.II (A) Branch, North Block, New Delhi
2. Ministry of Finance, Department of Economic Affairs (Budget Division), Room No.224-C, North Block, New Delhi
3. DGCoA, MCA
4. JS(G)/JS(K)/JS(AA)/JS(AC)/DDG (Stat), MCA
5. Dir (RT)/Dir (AK)/Dir (AS)/DS (GV)/DS (JSA)/DS (BPP), MCA
US(SKV), MCA
7. Ad-I/Ad-II/Ad-III/Ad-IV/IEPF/IICA/Infrastructure/Cs/e-Governance Cell/Legal/CS /IFD/CL-V/Insolvency/PI/General Section/Parliament Section and DDO (Cash), MCA
8. Director, SEIO
9. Secretary, NCLT
10. Registrar, NCLAT
11. Secretary, CCI
12. Chief General Manager, IBBI / Chairman, IBBI
13. General Manager, IEPF Authority
14. Sr. Accounts Officer, Principal Accounts Office, MCA, 3rd Floor, Lok Nayak Bhawan, Khan Market, New Delhi

Copy to:
1. PPS to Secretary, CA
2. PPS to AS&FA / CCA, MCA
CORRIGENDUM-III

In Detailed Demands for Grants of Ministry of Corporate Affairs for 2018-19 issued vide letter of even number dated 15.02.2018, the following rectifications are made:

<table>
<thead>
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<th>Sr. No.</th>
<th>FOR</th>
<th>READ AS</th>
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</tbody>
</table>

2. All other contents remains unaltered.

3. This issues with the concurrence of AS&FA conveyed under diary no. 125 dated 16.05.2018 and approval of Secretary, CA conveyed under diary No. 934 dated 16.05.2018.

(Sushma Katariya)
Director
Tel: 011-2338 0256

To
1. Ministry of Finance, Department of Expenditure, E-II(A) Branch, North Block, New Delhi
2. Ministry of Finance, Department of Economic Affairs, Budget Division, Room No. 224-C, North Block, New Delhi
3. DCCoA
4. JS(G)/JS(K)/JS(AA)/JS(AC)/DDG(Stat.)
5. Dir(AK)/Dir(A5M)/Dir(RK)/DS(ISA)/DS(BPP)/DS(GV)
7. Ad-I/-Ad-II/-Ad-III/-Ad-IV/General Section/ DDO/ CL-V/ E-gov/ Legal Section/CSR/IC/IICA/Insolvency/IEPF/CS/Pl/Co-ord/ IFD/ Library/ Parliament
8. Director, IPID
9. Secretary, NCLT
10. Registrar, NCLAT
11. Secretary, CCI
12. Chief General Manager, IBBI/ Chairman, IBBI
13. General manager, IEPF Authority
14. Director, Central Statistics Office, M/o Statistics and PI
15. Senior Accounts Officer, Principal Accounts Office, MCA, New Delhi

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